with the stolen article to the Police, he managed to escape. Officers were deputed to keep surveillance on the house of the accused in his native village for detaining him, but he could not be apprehended.

(d) The persons who were in charge of the accused at the time of his escape have been cautioned.

## Arrears of Income Tax in Dhanbad, Giridih, Hazaribagh and Jamshedpur Industrial Complex

6004. SHRI A. K. ROY: Will the Minister of FINANCE be pleased to state:

- (a) what is the number of car, truck, dumper and other power driven vehicle owners in Dhanbad, Giridih, Hazaribagh and Jamshedpur industrial complex of Chhotanagpur in Bihar; and
- (b) what percentage of them pay income tax and the arrear pending with them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHR! ZULFIQUARULLAH): (a) and (b). The information is being collected and will be furnished as soon as it is available.

## Ministers, M.Ps. and Journalists seat abroad during Emergency

6005. SHRI KANWAR LALGUPTA: Will the Minister of FINANCE he pleased to state:

- (a) how many Ministers and Members of Parliament were sent to foreign countries during the period of Emergency by the Government;
- (b) the total number of journalists and others who were sent to other countries during that period by the Government;
- (c) how much money was spent by the Government on all of them;
- (d) the names of the countries visited by them;

- (e) the names of the Ministers and Members of Parliament who were ent to foreign countries after March, 1977; and
- (f) the total amount spent on them by the Government?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) to (d). Similar information was asked for the periods 1974-75, 1975-76 and 1976-77, in Unstarred Question No. 3615 in the Lok Sabha on the 15th July, 1977. The said information is being collected separately and will be laid on the Table of the House as soon as possible. The information for the period of Emergency will thus be available in the information to be turnished in reply to Unstarred Question No. 3615.

(e) and (f). In Unstarred Question No. 5148 answered in the Lok Sabha on the 31st March, 1978, similar information was, inter alia, called for, the period from 1st April, 1977 to 31st March, 1978. This information is being collected separately and will laid on the Table of the House soon as possible. The information called for in the present Question regarding tours of Ministers and Members of Parliament will thus be available in the information to be furnished in reply to Unstarred Question No. 5148.

## Evasion of Income Tax and Excise Duty by Jaypore Sugar Company

6006. SHRI M R. LAKSHMINARA-YANAN: Will the Minister of FIN-ANCE be pleased to state:

- (a) whether due to the sale of 14,000 bags of levy sugar in black. market by the Jaypore Sugar Company, the Central Board of Excise has imposed a penalty of Rs. 6 lakhs on the company;
- (b) whether C.B.I. had source information to the effect that the Management and three high Income Tax Officials of Andhra Pradesh colluded with